

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 3302

TO BE ANSWERED ON 6th December, 2016

Price of Non-Scheduled Drugs

†3302. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has received any report regarding increase in prices above 10 per cent of non-scheduled drugs;
- (b) if so, the details thereof along with the details of such drugs as well as their manufacturers during the last three years; and
- (c) the details of action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) to (c): As per Para 20 of DPCO, 2013, the Government monitors the maximum retail prices (MRP) of all the drugs, including the non-scheduled formulations and ensure that no manufacturer increases the maximum retail price of a drug more than ten percent of maximum retail price during preceding twelve months and where the increase is beyond ten percent of maximum retail price, it shall reduce the same to the level of ten percent of maximum retail price for next twelve months.

NPPA is taking action against companies which are found to have increased the prices of non-scheduled medicines more than 10 percent of MRP of preceding twelve months. Preliminary notices have been issued to more than 2000 manufacturers. Based on the replies received from the respective manufacturers, 464 cases have been dropped, Demand Notices have been issued in 79 cases and Show Cause notices have been issued in 11 cases so far.
